

F. No. 01(03)/Roster/CESTAT/2026  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.06.2026

**ORDER NO. 75 of 2026**

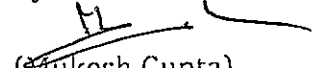
Officiating President is pleased to order the sitting commencing from 22.06.2026 until further orders for CESTAT, Allahabad as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 22.06.2026 until further orders	Mr. P. K. Choudhary, Hon'ble Member (Judicial)	Single Member Bench matters
	Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	

Note:

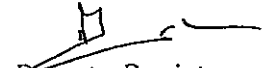
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders/court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

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SPS to Officiating President/Hon'ble Members, CESTAT, Allahabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad /Bar Association, Allahabad /O/o Commissioner (AR), Allahabad /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2026  
Customs, Excise and Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.06.2026


**ORDER NO. 76 of 2026**

Officiating President is pleased to order the sitting commencing from 22.06.2026 until further orders for CESTAT, Chandigarh as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 22.06.2026 to 24.08.2026	Mr. Shyam Sunder Garg, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
From 25.08.2026 until further orders	Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Single Member Bench matters

Note

1. From 22.06.2026 to 24.08.2026, in the event of leave of any Member in the Division Bench, the other Member in the Division Bench will hear Single Member Bench matters.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders/court proceedings".

By Order,  
  
(Mukesh Gupta)  
Deputy Registrar

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Deputy Registrar

F. No. 01(03)/Roster/CESTAT/2026  
Customs, Excise and Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.06.2026

**ORDER NO. 77 of 2026**

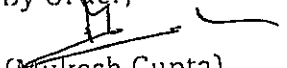
Officiating President is pleased to partially modify roster order no. 72 of 2026 from 06.07.2026 to 10.07.2026 for CESTAT, Mumbai as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 06.07.2026 to 10.07.2026	Mr. Ajay Sharma, Hon'ble Member (Judicial) and Mr. A. K. Jyotishi, Hon'ble Member (Technical)	Customs Division Bench matters

Note:

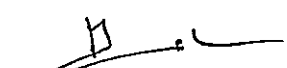
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders/court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

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Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2026  
Customs, Excise and Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.06.2026

**ORDER NO. 78 of 2026**

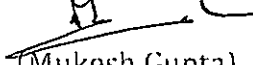
Officiating President is pleased to partially modify roster order no. 68 of 2026 from 29.06.2026 to 03.07.2026 for CESTAT, Hyderabad as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 29.06.2026 to 03.07.2026	Mr. P. K. Choudhary, Hon'ble Member (Judicial)	Single Member Bench matters

Note

1 In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov](http://www.cestat.gov) in in the link "Daily orders" /"court proceedings"


By Order,

  
(Mukesh Gupta)

Deputy Registrar

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Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2026  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.06.2026

**ORDER NO. 79 of 2026**

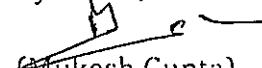
Officiating President is pleased to partially modify roster order no. 68 of 2026 from 22.06.2026 to 25.06.2026 for CESTAT, Hyderabad as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 22.06.2026 to 25.06.2026	Mr. R. Muralidhar, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

- In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".


By Order,

  
(Mukesh Gupta)

Deputy Registrar

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Deputy Registrar